GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO.1743 TO BE ANSWERED ON 27TH JULY, 2016

HARMONISATION AND AUCTION OF SPECTRUM

1743. SHRI JOSE K. MANI:

DR. KAMBHAMPATI HARIBABU:

SHRI MAHEISH GIRRI:

SHRIMATI K. MARAGATHAM:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has taken final call on reconsidered recommendation of Telecom Regulatory Authority of India (TRAI) on various issues of spectrum pricing and auction:
- (b) if so, the details of reconsidered recommendation and the spectrum bands, reserve price and date of auction fixed by the Government;
- (c) whether the Government has moved to harmonize spectrum and if so, the details thereof and the manner in which it would solve the problem of under utilisation of spectrum;
- (d) whether the Ministry has allocated separate band known as Defence Band or Defence Interest Zone; and
- (e) if so, the details thereof and the special purpose it is likely to achieve?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS & MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

- (a) & (b) The Government has taken decision on most of the reconsidered recommendations of Telecom Regulatory Authority of India (TRAI) on various issues of spectrum pricing and auction such as Quantum of spectrum, Block size, Conditions for minimum spectrum to bid, Spectrum Cap, Auction of partial spectrum, Rollout obligations, Eligibility Conditions, Validity period, Reserve price, Payment terms etc. A detail of spectrum bands and their reserve price is at Annexure-I. The date of auction is yet to be decided.
- (c) Harmonisation of 1800 MHz band has been completed. The harmonisation process involved shifting of telecom network from Defence Band to Telecom Band and vice-versa. Approximately 190.0 MHz spectrum has been released as a result of harmonisation of 1800 MHz band, which will be utilised for telecom services. In addition to harmonisation in 1800 MHz band, the harmonisation process of 800 MHz is under way.
- (d) & (e) The Ministry has created separate band known as Defence Band (DB) and Defence Interest Zone(DIZ). The DB is the list of frequency sub bands which have been identified for exclusive use by Defence and the frequency bands for use by Defence and other wireless users. DIZ is an area up to 50 KM (excluding cities) from international borders/Line of Control/Line of Actual Control. The creation of DB and DIZ will facilitate further efficient planning of wireless networks of Defence Services.

Annexure-I

Reserve Price for Auction of Spectrum in Various Bands

Rupees in Crores per MHz

Licensed Service area (LSA)	Paired					Unpaired	
	700 MHz	800 MHz	900 MHz	1800 MHz	2100 MHz	2300 MHz	2500 MHz
Delhi	1595	848		399	554	143	143
Mumbai	1192	727		298	461	146	146
Kolkata	596	160		149	116	33	33
Andhra Pradesh	971	606		243	272	68	68
Gujarat	952	285	673	238	258	39	39
Karnataka	740	303	558	185	328	98	98
Maharashtra	1272	799		318	341	58	58
Tamilnadu	900	360		225	344	132	132
Haryana	186	57	151	47	55	8	8
Kerala	334	243		83	177	16	16
Madhya Pradesh	331	408		83	123	8	8
Punjab	308	119		77	91	21	21
Rajasthan	364	204		91	140	6	6
U. P. (East)	459	219	776	115	110	9	9
U.P. (West)	384	182	739	96	111	12	12
West Bengal	183	82		46	52	5	5
Assam	158			40	46	2	2
Bihar	248	136	444	62	86	6	6
Himachal Pradesh	64	24		16	20	1	1
Jammu & Kashmir	52			13	11	1	1
North East	44			11	12	1	1
Orissa	152	57		38	38	4	4
